

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No.238/2024

XYZ & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.87919/2024-APPLICATION FOR FILING THE  
PETITION WITHOUT DISCLOSING THE IDENTITY OF THE  
PETITIONER/RESPONDENT)

Date : 19-04-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Ms. Mohini Priya, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice to the respondent.

Tag the matter with W.P.(C) No.756/2022.

(KRITIKA TIWARI)  
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)  
COURT MASTER (NSH)